

RETURN OF STRANDED

CITIZENS OF NAGALAND IN OTHER STATES

- TIMELINE FOR APPLICATION WILL BE LIMITED.
- RETURNEES WILL BE QUARANTINED MANDATORILY IN GOVERNMENT QUARANTINE CENTRES FOR 21 DAYS.
- nCOVID19 NAGALAND APP & AAROGYA SETU APP MANDATORY FOR ALL RETURNEES.
- RETURNEES SHALL NOT BE ALLOWED TO LEAVE NAGALAND FOR ANY REASON UNTIL LOCKDOWN IS COMPLETELY LIFTED.
- HELPLINE NUMBER: 6009939896 6009915778
- EMAIL: CEGNAGALAND@GMAIL.COM

LINK WILL BE AVAILABLE 8 MAY, 2020 (12 NOON ONWARDS) GO TO THE WEBSITE HTTPS://IAMSTRANDED.NAGALAND.GOV.IN RETURNEES DECLARATION FORM SELECT GOVERNMENT OWN

ARRANGEMENT

- TO TRAVEL INTER-STATE BY ROAD (ONLY FOR ENTRY TO NAGALAND)
- FILL FORM CORRECTLY & SUBMIT ONLINE
- YOU WILL RECEIVE E-PASS ON YOUR PHONE.

ARRANGEMENT

- ENTER MOBILE NUMBER FOR OTP
- FILL FORM CORRECTLY & SUBMIT ONLINE
- NOTE DOWN CONFIRMATION NO.
- ONCE ARRANGEMENTS ARE MADE. YOU WILL BE CONTACTED BY THE **AUTHORITIES.**

07 MAY 2020



WWW.COVID19.NAGALAND.GOV.IN







MYGOVNAGALAND



#NagalandAgainstCovid